

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 02.06.2020 (TUESDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:35 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

**For Admission (Fresh cases - Urgent Mentioning)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 490 of 2020	Shakambri Traders Vs. Venkataramanaroa Nagarajan, Liquidator of Ashok Magnetics Ltd. & Anr.	S. K. Goyal	
2.	Comp. App. (AT) (Ins) No. 491 of 2020	NTPC Ltd. (Sipat Project) Vs. Rajiv Chakraborty I.R.P of Ira Infra Engineering Ltd.	Adarsha Tripathi	
3.	Comp. App. (AT) (Ins) No. 492 of 2020	NTPC Ltd. (Formerly Known as National Thermal Power Corporation Ltd.) Vs. Rajiv Chakraborty I.R.P of Ira Infra Engineering Ltd.	Adarsha Tripathi	
4.	Comp. App. (AT) (Ins) No. 493 of 2020	NTPC Ltd. (Shimadri Project) Vs. Rajiv Chakraborty I.R.P of Ira Infra Engineering Ltd.	Adarsha Tripathi	
5.	Comp. App. (AT) (Ins) No. 494 of 2020	NTPC Ltd. (Ramagundam Project) Vs. Rajiv Chakraborty I.R.P of Ira Infra Engineering Ltd.	Adarsha Tripathi	
6.	Comp. App. (AT) (Ins) No. 495 of 2020	Aravali Power Company Pvt. Ltd. Vs. Rajiv Chakraborty I.R.P of Ira Infra Engineering Ltd.	Adarsha Tripathi	

**12:00 Noon**

**For Admission (Fresh cases - Urgent Mentioning)**

7.	Comp. App. (AT) (Ins) No. 489 of 2020	Ashish Mohan Gupta & Anr. Vs. NBCC (India) Ltd. & Ors.	Raunak Jain	Sumant Batra
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<b>8.</b>	Comp. App. (AT) (Ins) No. 506 of 2020	Wish Town Home Buyers Welfare Society Vs. NBCC (India) Ltd. & Ors.	Raunak Jain	Sumant Batra
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**For Admission (After Notice - Urgent Mentioning)**

<b>9.</b>	Comp. App. (AT) (Ins) No. 270 of 2020	Park Energy Pvt. Ltd. Vs. Syndicate Bank & Ors.	Puneet Singh Bindra	KV. Balakrishnan- R1
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**By the order of Hon'ble Acting Chairperson**

**-sd/-**

**Registrar**